

1	2	12	13	14	15	16	17	18	19
17.	Karnataka	0	0	0	0	514	209000	8	22
18.	Kerala	0	0	0	0	563	750500	8	20
19.	Lakshadweep	0	0	0	0	9	10800	1	1
20.	Madhya Pradesh	0	0	0	0	409	96800	5	23
21.	Maharashtra	2000	0	0	0	17700	16656000	33	40
22.	Manipur	0	0	0	0	0	0	0	0
23.	Meghalaya	0	0	0	0	0	0	0	0
24.	Mizoram	0	0	0	0	1099	828500	3	6
25.	Nagaland	0	0	0	0	0	0	0	0
26.	Odisha	0	0	0	0	0	0	0	0
27.	Puducherry	0	0	0	0	19	1900	1	0
28.	Punjab	0	0	0	0	811	873500	6	11
29.	Rajasthan	0	0	0	0	675	762500	13	21
30.	Sikkim	0	0	0	0	0	0	0	0
31.	Tamil Nadu	0	0	0	0	5818	6576000	24	31
32.	Telangana	0	0	0	0	12	5700	1	2
33.	Tripura	0	0	0	0	0	0	0	0
34.	Uttar Pradesh	12	0	0	0	4276	3459910	34	15
35.	Uttarakhand	0	0	0	0	0	0	0	0
36.	West Bengal	0	0	0	0	4614	8243700	53	102
TOTAL		2040	0	0	0	52,505	₹5.05 crore	254	357

Increase in crime against women

†1931. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been an increase in crime against women in the country;

(b) the details of crimes against women and girls during last three years, State-wise; and

† Original notice of the question was received in Hindi.

(c) the number of cases where apathy of local administration in preventing and taking action against various criminal incidents against women have been detected and the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India". The published reports are available till the year 2016. State/Union Territory-wise details of cases registered relating to crimes against women (including girls) for the years 2014, 2015 and 2016 is given in the Statement (*See below*). The data shows no such trend.

(c) No such data is maintained by NCRB.

Statement

State/UT-wise Cases Registered (CR) under Total Crimes against Women during 2014-2016

Sl. No.	State/UT	2014	2015	2016
1.	Andhra Pradesh	16526	15967	16362
2.	Arunachal Pradesh	351	384	367
3.	Assam	19169	23365	20869
4.	Bihar	15393	13904	13400
5.	Chhattisgarh	6301	5783	5947
6.	Goa	508	392	371
7.	Gujarat	10854	7777	8532
8.	Haryana	9010	9511	9839
9.	Himachal Pradesh	1529	1295	1222
10.	Jammu and Kashmir	3327	3366	2850
11.	Jharkhand	6086	6568	5453
12.	Karnataka	14004	12775	14131
13.	Kerala	11451	9767	10034
14.	Madhya Pradesh	28756	24231	26604
15.	Maharashtra	26818	31216	31388
16.	Manipur	337	266	253
17.	Meghalaya	390	337	372

Sl. No.	State/UT	2014	2015	2016
18.	Mizoram	258	158	120
19.	Nagaland	68	91	105
20.	Odisha	14651	17200	17837
21.	Punjab	5481	5340	5105
22.	Rajasthan	31216	28224	27422
23.	Sikkim	111	53	153
24.	Tamil Nadu	6354	5919	4463
25.	Telangana	14147	15425	15374
26.	Tripura	1618	1267	1013
27.	Uttar Pradesh	38918	35908	49262
28.	Uttarakhand	1413	1465	1588
29.	West Bengal	38424	33318	32513
	TOTAL STATE (S)	323469	311272	322949
30.	Andaman and Nicobar Islands	117	136	108
31.	Chandigarh	434	468	414
32.	Dadra and Nagar Haveli	21	25	28
33.	Daman and Diu	16	29	41
34.	Delhi UT	15319	17222	15310
35.	Lakshadweep	4	9	9
36.	Puducherry	77	82	95
	TOTAL UT(S)	15988	17971	16005
	TOTAL (ALL INDIA)	339457	329243	338954

Source: Crime in India.

Steps taken to stop terror financing

†1932. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of steps taken to stop terror financing during the last five years and its effects thereon; and

† Original notice of the question was received in Hindi.